

ITEM NO.12

REGISTRAR COURT. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5829/2022

PALLAVI SHARMA

Appellant(s)

VERSUS

ASHIANA MAINTENANCE SERVICES LLP & ORS.

Respondent(s)

Date : 28-11-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Amit Pawan, AOR
Ms Shivangi Singh Rawat, Adv.

For Respondent(s) :

Mr. Sahil Tagotra, AOR
Ms. Rashika Narain, Adv.
Ms. Ishani Shekhar, Adv.
Ms. Shreya Kasera, Adv.

Mr. Sahil Tagotra, AOR
Mr. Anjuman Tripathy, AOR
Mr Ardhendu Pratap Swain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner is granted two weeks' time as last opportunity to take fresh steps and file fresh particulars for service on respondent no.2. Dasti in addition is allowed, as prayed. Affidavit of dasti service be filed within four weeks.

List again on 15.01.2026.

SUJATA SINGH
Registrar

HJ